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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 653/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: Dhurva Global.
 V/s.
 Camelia Processors Pvt Ltd.

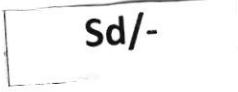
SECTION OF THE COMPANIES ACT: 271-272 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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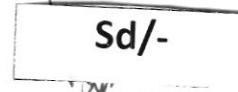
ORDER

CP 653/271-272/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 16.2.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)